

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

26.

IA-3955/2023 in C.P.(IB)/1120(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES: 9planets Products Pvt. Ltd.

SECTION: 10, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Amir Arsiwala, Ld. Counsel for the Applicant/Liquidator present.
Ms. Surekha Yadav a/s Mr. Rahul Garg, Mr. Avinash Khanolkar, Ld.
Counsel for the R1 present.
2. Counsel for the Liquidator submits that he wants to amend the memo of parties and as the Corporate Debtor has gone into liquidation and the liquidator has to be brought on record. Permission granted. Interim relief granted by the earlier order is extended till next date of hearing.
3. List this matter on **18.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)